

Assault on doctors and paramedics

1815. SHRI SANJAY RAUT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that medical fraternity is very disturbed and concerned about the rising incidents of physical violence and assault/attack on doctors and their staff, clinical establishments, etc.;

(b) if so, Government's response thereto;

(c) whether Government is seriously considering to bring new stringent law on prevention of violence against doctors while on work and duty;

(d) if so, the details thereof; and

(e) the details of steps taken or proposed to be taken by Government for improving doctor patient relations?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) and (b) Yes, incidents of strike by doctors because of alleged assault on doctors on duty in various parts of the Country have come to the notice of the Government.

As per Constitutional provisions, 'Health' and 'Law and Order' are State subjects. Therefore, the concerned State/UT Government are required to take measures to prevent such incidents under the appropriate legal framework applicable in the respective State/UT. Details of such cases is not maintained centrally.

(c) to (e) Government has constituted a Committee to examine various aspects of a uniform legislative framework to prevent assault on clinical establishments and doctors on duty.

Doctors leaving AIIMS, Delhi

†1816. SHRI RAKESH SINHA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the total number of the super specialist doctors in the All India Institute of Medical Sciences (AIIMS), Delhi;

(b) whether the doctors have moved towards the private hospitals after leaving the AIIMS in last three years, if so, the total number of such doctors; and

(c) the levels at which the efforts are being made by Government to retain these doctors at AIIMS?

† Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) The total number of doctors in the All India Institute of Medical Sciences (AIIMS), Delhi is 649.

(b) and (c) No such information is available in AIIMS, Delhi above doctors joining private hospital. In last three years, twenty-four doctors have resigned or taken voluntary retirement on personal ground.

Revision of CGHS subscription

1817. SHRI A. VIJAYAKUMAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the total number of CGHS beneficiaries existing across various categories in the country; and

(b) whether any revision of subscription for CGHS beneficiaries has taken place recently, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) Category-wise number of CGHS beneficiaries across the country, including dependents, as on date is as under:—

Category	Number
Rajya Sabha Members	649
Lok Sabha Members	489
Ex-MPs	4,095
Serving employees	22,83,880
Pensioners	11,42,738
Freedom Fighters	12,513
Journalists	4,146

(b) Consequent to implementation of 7th Central Pay Commission, CGHS subscription rates have been revised with effect from 01.02.2017 as per revised Pay Matrix, as under:—

Pay Matrix	Contribution (INR per month)
Level 1 to 5	250
Level 6	450
Level 7-11	650
Level 12	1,000